

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1931
ANSWERED ON:04.08.2003
SUBSIDY TO ENTREPRENEURS FOR FPI
V. VETRISELVAN

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total amount of subsidy and other facilities provided to the entrepreneurs during the last three years for setting up of Food Processing Industries (FPI) in various parts of the country, particularly in Tamil Nadu;
- (b): whether the Union Government have conducted a detailed study in regard to Tamil Nadu and other States; and
- (c) if so, the names of FPI which are practically and economically viable in Tamil Nadu?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM)

(a): The Ministry of Food Processing Industries under its plan schemes provide financial assistance in the form of grant to Non-Government Organisations (NGOs), Cooperatives, Private Industries, Public Sector Undertakings, Human Resources Development (HRD), and Research & Development (R&D) Institutions for the development of food processing industries. While a grant of Rs. 125.96 crores has been provided for infrastructure and for setting up of food processing industries during the last three years in various parts of the country, grant of Rs. 8.17 crores has been extended for this purpose to the projects in the State of Tamil Nadu.

(b) & (c): The Ministry of Food Processing Industries has not conducted a detailed study for any State including Tamil Nadu. However, the Ministry has written to the Nodal Agencies and Chief Secretaries of all the States including Tamil Nadu to conduct a detailed study to assess the potentiality of their States.